

उपर्युक्त (iii) तथा (iv) के बाकी भाग के सम्बन्ध में सूचना अभी इकट्ठी की जा रही है तथा यथासम्भव शीघ्र ही सदन की मेज पर रख दी जायगी

CALCUTTA CITY

151. SHRI SAMAR GUHA : Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

(a) whether Government's attention has been drawn to various comments made on the condition of the city of Calcutta by many National and International paper correspondents, in which the biggest city of our country has been described as a 'DYING CITY';

(b) if so, whether Government have tried to assess the causes for continuous decadence of this great city of India; and

(c) if so, the factors that lead to present decaying condition of this city and the measures which Government propose to adopt to save it from the present decaying state ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) to (c). The matter is being looked into and the information will be laid on the Table of the Sabha.

SLUM CLEARANCE SCHEMES

152. SHRI D. V. SINGH : Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to lay a statement on the Table showing the dates on which orders allocating the Central assistance to various States have been issued each year during the Third Five Year Plan for financing centrally sponsored schemes of slum clearance and improvement including sweepers housing scheme and state :

(a) whether any representation has been made to Central Government regarding issue of delayed sanction which led to delayed payment to the Local Bodies executing the schemes, resulting in sizeable lapse of funds at the end of each financial year;

(b) if so, the year-wise total allocation and total surrender during the Third Plan period; and

(c) the Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : The required information is being collected and a statement will be laid on the Table of the Sabha.

(a) Such a representation was received from one State.

(b) and (c). The required information is being collected and will be laid on the Table of the Sabha.

SLUM CLEARANCE AND IMPROVEMENT SCHEME IN MADHYA PRADESH

153. SHRI D. V. SINGH : Will the Minister of HEALTH, FAMILY PLANNING and URBAN DEVELOPMENT be pleased to state:

(a) whether there is a scheme under the Slum Clearance and Improvement Scheme of the Central Government for the construction of 328 tenements for housing sweepers and scavengers in Madhya Pradesh; and

(b) if so, the cost per tenement sanctioned by the Madhya Pradesh Government ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) and (b). The required information is being collected and will be laid on the table of the Sabha.

MATERNITY AND CHILD WELFARE CENTRES IN FAIZABAD DISTRICT, UTTAR PRADESH

154. SHRI R. K. SINHA : Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that the number of hospitals and Maternity and Child Welfare Centres in the Faizabad District of Uttar Pradesh is too inadequate;

(b) whether Government propose to open more Maternity and Child Welfare Centres